



OFFICE ORDER NO. 65 OF 2020


Ref.: Office Order No.126 of 2018,
dated 13th December, 2018.

Smt. S. K. Kaware and Shri. N. V. Shah, Additional Registrars presently working on the establishment of this Court shall retire from the Government Service voluntarily on Friday, the 28th August, 2020 (B.N.). Therefore, for smooth functioning of the administration, the services of Senior Additional Registrar is required at Head Office.

In view of above, the following stop gap arrangement is made with effect from Friday, the 28th August, 2020 (B.N.) until further orders :

1. Smt. N. Y. Shahir, Additional Registrar presently working at Bandra Branch is hereby posted at Head Office with effect from Friday, the 28th August, 2020. She shall attend the work assigned to Smt. S. K. Kaware, Additional Registrar of this Court. She shall also attend the work of Bandra Branch, as and when required.
2. Smt. M. K. Shringare, Additional Registrar presently working at Head Office shall attend the work assigned to Shri. N. V. Shah, Additional Registrar in addition to work assigned to her, as per Office Order No. 126/2018, dated 13th December, 2018 until further orders.

COURT OF SMALL CAUSES }
 }
 }
MUMBAI : 27TH AUGUST, 2020 }


(S. C. More)
Chief Judge